21

of this aspect. Ar.d as I said when there j are different factor like natural calamities 1 drought, etc. it is he policy that the short te<sup>r</sup>m Kin" should 1 c. inverted into msdium I or long term loan.

DR. BHAI M/4 HAVIR: The picture the hon. Minist< has painted of the cooperative seen r is really something to worry about. I would like to know from him if heagr> es that the co-operative sector has been n Ewe a victim of wrong type of people en' Jring in and exploiting than having any thereat defect in itself. What I am saying is whether the Government is in agreen ent that wrong type of people have got ii to it and that is why at the time of the i ist survey also quite a large number 01 cooperative societies were reported to ie in trouble. Some of the institutions th nnelves were nowhere in existence. If lat is a fact I would like to know th; rhe Government has thought about emedying this aspect. The remedy does not lie in providing a new loan or a i \*w fund or creating a new agency, the remedy lies in having proper type of pf sons. If the Government agrees, I w wW like to know what precaution is b ing taken. Now the nationalised ban! \* are going to enter the field o> ahn< ;t entering the field of agricultural finai ;e. Are we going to learn some lessoi s from our experience in the cooperati je sector and how are those lessons beii g used for making the nationalised banl 1 run in a better way and protect the: selves from the pitfalls which the co-opei itive sector has suffered from?

SHRI ANNSAHEB SHINDE: These problems a e considered from time to time in the co iference of Ministers of States who are ii charge of the Department of Go-opera ion. On the problem which the hon. Member has raised, naturally 1 would like to submit that cooperation is a voluntary movement and unless good peop e like my hon. friend came forward an . help the co-operative movement to g( on right lines ...

DR. BHAI M<\ li.VVIR: I do not want any compliment rom you.

SHRI ANNAS VHEB SHINDE: Let me complete.

SHRI DAHYABHAI V. PATEL: Men like Shri Kulkaini are goad.

SHRI A. G. KULKARNI: You do not want to come in because you are a private sector man. You do not want the cooperative movement and social movements to grow in this country . . .

MR. CHAIRMAN: You please sit down. Let him go on.

SHRI A. G. KULKARNI : He has provoked me. They have got vested {nterests...

SHRI DAHYABHAI V. PATEL: I am here to provoke all of you and not to please you.

SHRI ANNASAHEB SHINDE: I would like the hon. Member to appreciate one more difficulty. Go-operation again is a State subject. State Assemblies necessarily have to see that appropriate laws which govern the cooperative sector are passed. We have from time to time suggested to the State Governments the need to make necessary amendments in their co-operative laws so that the cooperative movement is really democratic and is not dominated by vested interests and effort is made to have viable units in the villages. If these steps are taken by the State Governments, there is a possibility of the cooperative movement making some progress. But in some areas the co-operative movement is not making progress as per our expectation.

DR. BHAI MAHAVIR: I want your opinion directly whether too little of Government control is responsible for this or too much of Government control...

MR. CHAIRMAN: Your next question:

## SUGAR PRODUCTION BY A FARMER M BIHAR

♦271. DR. BHAI MAHAVIR :f SHRI LAL K. ADVANI:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the attention of the Government of India has been drawn to the Press report appearing in the "Searchlight"

†The question was actually asked on the floor of the House by Dr. Bhai Mahavir.

Patna dated mh March, 1970 relating to the record yield of aooo maunds of sugar cane per care produced by one Shri Sat, u-ghna Prasad, Advocate in his erstwhile barren plot of 10

- (b) whether it is a fact that on analysis the Director, Sugar Cane Research Bihar found the sucrose recovery of the cane price to be 16-44% against the maximum of ia% recorded hitherto •
- (c) whether it is also a fact that all this was achieved without cv-en an ounce of chemical fertiliser;
- (d) whether Shri Prasad has repeatedly written to the Prime Minister (apart from the Department) Agriculture about experiments and achievements; and
- (e) the reasons for not adopting the methods of this progressive farmer for the country's good?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT .AND CO-OPERATION (SHRI ANNAS AH EB SHINDE) :

- (a) Yes, Sir, but 2000 maunds of sugar cane per acre is not a record yield.
- (b) and (c) The information is being collected from the Government of Bihar and will be placed on the Table of the Sabha a\* soon a> possible.
- (d) Yes, only one reference has been
- (e) No detail of the methods were given by this farmer who has been requested to give the details

डा० भाई महावीर : श्रीमन्, जो इन सज्जन ने, इस प्रगतिशील किसान ने, पत्र भेजा है उसमें उन्होंने कहा है कि वह कृषि विभाग को और प्रधान मंत्री को असंख्य बार लिख चके है। मेरे पास उनके पत्न की एक प्रति है जिसमें उन्होंने लिखा है-

Time-; without number I have written to the State Government.

## श्री सभापति : पत्र न पढिये ।

DR. BHAI MAHAVIR.: I am only,eferring to this.

उन्होंने यह कहा है कि 1962 ई० से लैं कर सरकार को पत्र लिख रहा है और इनके एकनालेजमेंट तक की कर्टसी सरकार की तरफ से नहीं हुई । इन्होंने यह भी लिखा है कि इनके जो एक्सपेरिमेंट्स है उन एक्सपेरिमेंट्स को कुछ वैज्ञानिकों ने देखा है, परखा है । इन्होंने बिना केमिकल फर्टीलाइजर्स के इतना उत्पादन किया है और वह कहते हैं कि केमिकल फर्टी-लाइजर्स का इस्तेमाल करने के बाद भी उतना नहीं हुआ । तो क्या माननीय मंत्री महोदय यह बताने की कुपा करेंगे कि इस दावे में कितनी सच्चाई है और अगर है तो इतनी देर तक इस अनुभव का उपयोग न करने के कारण क्या

SHRI ANNASAHEB SHINDE: It would not be correct to say that this farmer has been in correspondence for quite some time. In fact the Prime Minister received his letter in March 1970, and the Planning Commission on 24th March, 1970. That is only a month and half earlier this reference has been received by us. There was no direct correspondence with us. May I say we would like to encourage all progressive farmers? There is no intention to discourage anybody who produces more cane or who produces more foodgrains, etc. As far as the per acre yields are concerned, I do not know whether the lion. Member has personally grown sugarcane. May I tell him for his information that it is possible even without using in organic fertilisers to have a very high yield? That is the experience all over the country and not unique in this particular

हा० माई महाबीर : श्रीमन्, उन्होंने यह भी दावा किया है, जिस पत्र की यह कटिंग है, जिस समाचार का मैंने उल्लेख किया है, उसमें यह लिखा हुआ है कि इनके गन्ने के रस की जो सुकास रिकवरी थी वह 16.44 परसेंट है। मैं यह जानना चाहता हूं कि क्या उनका यह दावा सच है। गन्ने के रस से जो सुक्रोस रिकवरी मिलती है वह 11 या 12 परसेंट तक मिलती है और यह उनकी रिकवरी बहुत ज्यादा है, अगर ऐसा है तो क्या इसका भी लाभ उठाने 25

की कोशिश सरकार कर रही है और बिहा सरकार ने इनके इस प्रयोग को इस्तेमाल करने के लिये क्या क्या बादम उठाये हैं ?

SHRI ANNASA iEB SHINDE: Of course detailed r< lot is not available with me. We h ve asked the Bihar Government to sul mit a detailed report, and then only fin .1 conclusion? can be drawn. But the i ata which is available and which has b< sn mentioned by the ho i. member does 101 indicate that this is unequebecause t6-4 per cent sucrose content in actual erms of sugar comes to 10-5 per oeut. In Bihar there are certain regions where recovery is possible up to II per cent. These are encouraging results. We are traing to find out details from the Bihar Goernment to see if there is anything which can be welcome to other farmers.

SHRI LAL K.. ADVANI: The question put by my colleas uo was in respect of increasing production without the use of fertilisers. I would like to know whether any extensive ass< anient has been made after the use of ohomical fertilisers over the course of several years as to how it has affected the fertility of the soil. This question has aroused con siderable debate even in the We and it is said that the use of fertiliser? has adversely affected the fertility of the soil. I would like to know from him what is our experience.

SHRI ANNASA 3EB SHINDE: If the fertilisers, NP, titrogenous phosphate and potash, are a > -d on the basis of soil analysis, then our experience is that the feritiiity increase d spite; the heavy drain on soil because of cultivation of crops or sugarcane. If balanced doses of fertiliser are not used and also the requirement of the soil in regard to micronutrients is not made available, then the fertility deteriorates. But i is a completely wrong impression that the use of inorganic fertiliser leads to the deterioration of the soil. It is really tie appropriate use of inorganic fertilise which is necessary. If that is done, there can be no fear. The hon. Member should dispel from his mind this fear that the use of inorganic fertiliser would in any way lead to the deterioration of the soil.

SHRI HAMID ALI SCHAMNAD: May I know whether it is a fact that in dry land and non-irrigated land when

the fertiliser is being used, it is being said by the farmers that the fertility is lost especially in the coastal area in Kerala and in Mysore where coconut is being grown in plenty. Specially it is being said by the research people that if water is not used, if the land is not irrigated the fertility is lost. Has it come to the knowledge of the Government?

SHRI ANNASAHEB SHINDE: There have been very detailed studies in regard to this matter. Any crop, whether it horticultural crop, food crop or other type, takes some material every year. What we have to see is that the fertiliser application should be made on the basis of soil analysis. What is happening in our country is, while we are resorting to the use of chemical fertiliser, the scientific methods of soil analysis are not extensively practised. Inorganic manure ii always useful. But unless it is combined with soil analysis and other modern methods, the use of chemical fertilisers may present some difficulties. But by itself if scientific methods are followed, then we need not fear

## SAMLA COLLIERIES LTD.

## \*272. SHRI KALYAN ROY SHRI BHUPESH GUPTA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether Government are aware that contractors engaged in Stowing Operation by the Samla Collieries Ltd. in Ghattris-ganda, Kenda, Ramnagore and Samla coal mines in West Bengal severely exploit their workers by refusing to make them permanent and deny them proper wages and deprive them of bonus, sick benefit\*, leave and Provident Fund benefits; and
- (b) whether Government propose to investigate thoroughly into these matters and take adequate steps to protect the workers?

The question was actually asked on the floor of the House by Shri Kalyan Roy.